

श्रम रोज़गार तथा पुनर्वास मंत्रालय में राज्य मंत्री (श्री भागवत झा आज़ाद) : (क) से (ग). यह मामला राज्य के क्षेत्राधिकार में आता है। परन्तु बोनस भुगतान अधिनियम के अन्तर्गत नियोजकों या श्रमिकों के लिए सरकार को बोनस के भुगतान/प्राप्ति की सूचना देना अनिवार्य नहीं है। अतः सरकार के पास यह सूचना उपलब्ध नहीं है।

(घ) यदि कोई विशिष्ट मामले सरकार के ध्यान में लाये जाते हैं, तो "संबंधित सरकार" इस पर विचार कर सकती है।

Institute of Hotel Management, Catering and Nutrition, New Delhi

8291. SHRI ONKAR LAL BERWA:  
SHRI KIKAR SINGH:  
SHRI P. N. SOLANKI:  
SHRI D. R. PARMAR:  
SHRI DEVEN SEN:

Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) whether it is a fact that an Assistant Instructor in House-keeping who had no previous teaching experience or basic qualifications in the subject in accordance with the rules was appointed in the Institute of Hotel Management, Catering and Nutrition, New Delhi; and

(b) if so, the reasons thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE): (a) and (b). The post was advertised and on the basis of the interviews held by the Staff Selection Committee of the Institute, a candidate was appointed in 1967, although the candidate did not have the prescribed qualifications. The Institute is being addressed to state the circumstances under which such an appointment came to be made.

Improvement in the Condition of Tribals

8292. SHRI DEVEN SEN:  
SHRI ONKAR LAL BERWA:

SHRI D. R. PARMAR:  
SHRI KIKAR SINGH:  
SHRI P. N. SOLANKI:

Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) the proposals which were given by the Study Group of National Labour Commission for improving the conditions of the tribals in the country; and

(b) when and the manner in which they will be implemented ?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI BHAGWAT JHA AZAD): (a) and (b). The Government understand that the Study Group on Tribal Labour (Agricultural and Industrial) set up the National Commission has submitted a report to the Commission. Government is not seized of this matter at present and will consider it on receipt of the recommendations of the Commission which are awaited.

Unemployed Persons

8293. SHRI P. N. SOLANKI:  
SHRI ONKAR LAL BERWA:  
SHRI D. R. PARMAR:  
SHRI DEVEN SEN:  
SHRI KIKAR SINGH:

Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) the total number of unemployed persons in the country at present; and

(b) the prospects of finding employment for them during 1969 ?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI BHAGWAT JHA AZAD): (a) Precise information is not available. The Planning Commission have set up a Committee of Experts on Unemployment Estimates in August, 1968. The Committee will examine and make recommendations on the methodology of estimating unemployment, labour force growth and employment potential.